




(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/210/IB/2018
PETITION NUMBER : TCP/413/IB/2017
NAME OF THE APPLICANT : JOHN MICHAEL
NAME OF THE RESPONDENT : TITANIUM TANTALUM PRODUCTS LTD
UNDER SECTION : 60(5) (C)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	John Michael	R. Arunachalam and for Applicant	
2.	Vasudevan	As per order	
3.	K. Moorthy.	Counsel for R	

ORDER

Counsel for both the parties are present. Matter is adjourned for making final submissions. Put up on 30.07.2018 at 10.30 A.M.

-set-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk